



BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/3182/A**

From :- Shri Kaushik Kumar Sharma,  
JT. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 19<sup>th</sup> June, 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/3713 dated 17.06.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to take the allotted Govt. vehicle to Guwahati in the evening of 17.06.2019, at your own cost, has been granted/~~rejected~~.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/3183/A, dated 19.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**